

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17165-17168/2009

(From the judgement and order dated 13/05/2009 in Special Appeal No.182/2009 & Special Appeal No.183/2009 & Special Appeal No.184/2009 & Special Appeal No.186/2009 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

NATIONAL COUNCIL FOR TEACHERS EDUN.&ORS.

Petitioner(s)

VERSUS

SHRI.S.S.SHIKSHA PRASHIKSHAN SANTN.&ORS.

Respondent(s)

(With appln(s) for stay)

Date: 06/01/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. Raju Ramachandran, Sr.Adv.
Mr. Amitesh Kumar, Adv.

For Respondent(s) None for the private respondents

For Respondent No.4 Ms. Prgati Neekhara, Adv.
Mr. Suryanaryana Singh, Adv.
Mr. Karan Dewan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master